

SPECIAL BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/935(KB)2018
IA(I.B.C)/945(KB)2023,
IA(I.B.C)/954(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS JOHAL & COMPANY & WINE SALES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Ms. M. Saha, Adv. : For IRP
Mr. Jitendra Lohia, IRP

ORDER

1. Ld. Counsel for the IRP present. IRP present in person.
2. **IA(I.B.C)/945(KB)2023**
 - i. This IA has been filed for taking on record the list of the creditors at page 6-11. This IA is accompanied by an affidavit of IRP at page 18. The same is taken on record. IA is, accordingly, allowed and **disposed of**.
3. **IA(I.B.C)/954(KB)2023**
 - i. This IA has been filed for taking on record report of constitution of CoC at page 10-11. This IA is supported by an affidavit at page 17. The same is taken on record. IA is accordingly, allowed and **disposed of**.
4. Post CP for further Progress Report on **3/07/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)